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PARLIAMENTARY EVENTS AND ACTIVITES

CONFERENCES AND SYMPOSIA

Video Conference of Hon'ble Speaker, Lok Sabha & Chairperson, All India Presiding Officers' Conference with the Presiding Officers of Legislative Bodies in India: Hon'ble Speaker, Lok Sabha held a Video Conference with the Presiding Officers of 26 State / UT Legislatures on 21 April, 2020 to discuss various matters relating to activities of CPA India Region and COVID-19 Pandemic. This Video Conference was held for the first time in the history of the Parliament of India.

As per decision taken during the Video Conference, a COVID Control Rooms Grid was set up in Lok Sabha Secretariat as well as in 23 State Legislatures to coordinate efforts of Parliamentarians and Legislators for relief and rehabilitation of affected people in order to facilitate general public during COVID-19 pandemic. The Lok Sabha Secretariat Control Room effectively handled more than 1000 cases relocating 11000 plus persons to their destinations as also ensured assistance in the form of rations, health services, etc. The Control Room in Lok Sabha Secretariat was manned by CPA Cell, Conference Branch and IPU Cell.

BIRTH ANNIVERSARIES OF NATIONAL LEADERS

On the birth anniversaries of national leaders whose portraits adorn the Central Hall of Parliament House, and also on the birth anniversaries of former Speakers of Lok Sabha, functions are organized under the auspices of the Indian Parliamentary Group (IPG) to pay tributes to the leaders. Booklets containing the profiles of these leaders, prepared by the Library and Reference, Research, Documentation and Information Service (LARRDIS) of the Lok Sabha Secretariat, are distributed on the occasion.

The birth anniversaries of the following leaders were celebrated during the period from 1 April to 30 June 2020:

Dr. B. R. Ambedkar: On the occasion of the birth anniversary of Dr. B. R. Ambedkar, a function was held on 14 April, 2020 at the official residence of Hon'ble Speaker, Lok Sabha. Lok Sabha Speaker, Shri Om Birla paid floral tribute at the portrait of Dr. B. R. Ambedkar.

Dr. Neelam Sanjiva Reddy: On the occasion of the birth anniversary of Dr. Neelam Sanjiva Reddy, a function was held on 19 May 2020 in the Parliament House. Lok Sabha Speaker, Shri Om Birla; Secretary-General, Lok Sabha, Smt. Snehlata Shrivastava and other dignitaries paid floral tributes at the portrait of Dr. Neelam Sanjiva Reddy.

Swatantryaveer Vinayak Damodar Savarkar: On the occasion of the birth anniversary of Swatantryaveer Vinayak Damodar Savarkar, a function was held on 28 May 2020 in the Central Hall of Parliament House. Lok Sabha Speaker, Shri Om Birla; Union Minister for Parliamentary Affairs, Coal and Mines, Shri Prahlad Joshi; Minister of State for Parliamentary Affairs, Heavy Industries and Public Enterprises, Shri Arjun Ram Meghwal and other dignitaries paid floral tributes at the Portrait of Swatantryaveer Vinayak Damodar Savarkar.

Shri K. S. Hegde: On the occasion of the birth anniversary of Shri K.S. Hegde, a function was held on 11 June 2020 in the Parliament House. Lok Sabha Speaker, Shri Om Birla; Secretary-General, Lok Sabha, Smt. Snehlata Shrivastava and other dignitaries paid floral tributes to Shri K.S. Hegde.

PARLIAMENTARY RESEARCH AND TRAINING INSTITUTE FOR DEMOCRACIES (PRIDE)

During the period from 01 April to 30 June 2020, the Parliamentary Research and Training Institute for Democracies has organized the following Courses/Programmes. As this period witnessed the Covid-19 pandemic, all these programmes were organized through online mode.

I. Professional Development Programmes for/by Officers of Lok Sabha Secretariat:

(i) Twenty-seven officials of Lok Sabha Secretariat attended the Online programme on Handling Social Media on 19 May, 2020;

(ii) Forty-eight officials of Lok Sabha Secretariat attended the Online workshop on Stress Management on 29 May, 2020;

(iii) Thirty-two Officers/Staff of Lok Sabha Secretariat attended the Online Workshop on Gender Sensitization on 3 June, 2020; and

(iv) Forty-seven officials of Lok Sabha Secretariat attended the online Workshop on "Covid-19: Prevention & Precaution" on 19 June, 2020.

II. Training Courses for officials of Lok Sabha, Rajya Sabha and State Legislature Secretariats:

(i) Thirty-one officials of Lok Sabha, Rajya Sabha and State Legislature Secretariats attended the Online Capacity Building Programme for officials dealing with Questions, Legislative and Budgetary Processes from 11 to 13 May, 2020.

MEMBERS' REFERENCE SERVICE

During the period from 1st April to 30th June, 2020, a total of 23 offline and 28 online References were received and disposed of. 10 Reference Notes and 2 Legislative Notes on important topics for Monsoon Session, 2020 were also prepared during this period.

PARLIAMENTARY AND CONSTITUTIONAL DEVELOPMENTS
(1 APRIL TO 30 JUNE 2020)

Events covered in this Feature are based primarily on reports appearing in the daily newspapers and internet sources, as such, the Lok Sabha Secretariat does not accept any responsibility for their accuracy, authenticity or veracity.

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INDIA

DEVELOPMENTS AT THE UNION

Death of Rajya Sabha Member: On 28 May 2020, Shri M.P. Veerendra Kumar, an independent Member from Kerala, passed away.

Elections to Rajya Sabha: Following is the state wise list of members elected to the Rajya Sabha in the biennial or bye-election during the period from 1 April to 30 June 2020.

Sl.No.	Name and Party affiliation & State	Date of Election	Date of Commencement of term	Date of taking oath
1.	Shri Ayodhya Rami Reddy Alla (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	19.6.2020	22.6.2020	22.7.2020
2.	Shri Parimal Nathwani (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	19.6.2020	22.6.2020	--
3.	Shri Pilli Subhaschandra Bose (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	19.6.2020	22.6.2020	22.7.2020
4.	Shri Venkataramana Rao Mopidevi (Yuvajana Sramika Rythu Congress Party) Andhra Pradesh	19.6.2020	22.6.2020	22.7.2020
5.	Shri Nabam Rebia (Bharatiya Janata Party) Arunachal Pradesh	19.6.2020	24.6.2020	22.7.2020
6.	Shri Biswajit Daimary (Bodoland Peoples Front) Assam	18.3.2020	10.4.2020	22.7.2020

7.	Shri Bhubaneswar Kalita (Bharatiya Janata Party) Assam	18.3.2020	10.4.2020	22.7.2020
8.	Shri Ajit Kumar Bhuyan (Independent) Assam	18.3.2020	10.4.2020	--
9.	Shri Amarendra Dhari Singh (Rashtriya Janata Dal) Bihar	18.3.2020	10.4.2020	22.7.2020
10.	Shri Prem Chand Gupta (Rashtriya Janata Dal) Bihar	18.3.2020	10.4.2020	22.7.2020
11.	Shri Ram Nath Thakur (Janata Dal (United)) Bihar	18.3.2020	10.4.2020	22.7.2020
12.	Shri Vivek Thakur (Bharatiya Janata Party) Bihar	18.3.2020	10.4.2020	22.7.2020
13.	Shri Harivansh (Janata Dal (United)) Bihar	18.3.2020	10.4.2020	22.7.2020
14.	Shri K.T.S. Tulsi (Indian National Congress) Chhattisgarh	18.3.2020	10.4.2020	22.7.2020
15.	Smt. Phulo Devi Netam (Indian National Congress) Chhattisgarh	18.3.2020	10.4.2020	--
16.	Shri Abhay Ganpatray Bhardwaj (Bharatiya Janata Party) Gujarat	19.6.2020	22.6.2020	22.7.2020
17.	Shri Amin Narhari Hirabhai (Bharatiya Janata Party) Gujarat	19.6.2020	22.6.2020	22.7.2020
18.	Shri Gohil Shaktisinhji Harichandrasinhji (Indian National Congress) Gujarat	19.6.2020	22.6.2020	22.7.2020
19.	Shrimati Ramila Becharbhai Bara (Bharatiya Janata Party) Gujarat	19.6.2020	22.6.2020	22.7.2020
20.	Shri Deepender Singh (Indian National Congress) Haryana	18.3.2020	10.4.2020	22.7.2020
21.	Shri Ram Chander Jangra (Bharatiya Janata Party) Haryana	18.3.2020	10.4.2020	22.7.2020

22.	Smt. Indu Bala Goswami (Bharatiya Janata Party) Himachal Pradesh	18.3.2020	10.4.2020	22.7.2020
23.	Shri Deepak Prakash (Bharatiya Janata Party) Jharkhand	19.6.2020	22.6.2020	22.7.2020
24.	Shri Shibu Soren (Jharkhand Mukti Morcha) Jharkhand	19.6.2020	22.6.2020	--
25.	Shri Ashok Gasti (Bharatiya Janata Party) Karnataka	12.6.2020	26.6.2020	22.7.2020
26.	Shri Iranna Kadadi (Bharatiya Janata Party) Karnataka	12.6.2020	26.6.2020	22.7.2020
27.	Shri H.D. Devegowda (Janata Dal (Secular)) Karnataka	12.6.2020	26.6.2020	--
28.	Shri Mallikarjun Kharge (Indian National Congress) Karnataka	12.6.2020	26.6.2020	22.7.2020
29.	Shri Jyotiraditya M. Scindia (Bharatiya Janata Party) Madhya Pradesh	19.6.2020	22.6.2020	22.7.2020
30.	Shri Digvijaya Singh (Indian National Congress) Madhya Pradesh	19.6.2020	22.6.2020	22.7.2020
31.	Shri Sumer Singh Solanki (Bharatiya Janata Party) Madhya Pradesh	19.6.2020	22.6.2020	22.7.2020
32.	Dr. Bhagwat Kishanrao Karad (Bharatiya Janata Party) Maharashtra	18.3.2020	3.4.2020	22.7.2020
33.	Dr. Fauzia Tahseen Ahmed Khan (Nationalist Congress Party) Maharashtra	18.3.2020	3.4.2020	--
34.	Smt. Priyanka Vickram Chaturvedi (Shiv Sena) Maharashtra	18.3.2020	3.4.2020	22.7.2020
35.	Shri Sharad Pawar (Nationalist Congress Party) Maharashtra	18.3.2020	3.4.2020	22.7.2020
36.	Shrimant Chh. Udayanraje Pratapsinghmaharaj Bhonsle (Bharatiya Janata Party) Maharashtra	18.3.2020	3.4.2020	22.7.2020

37.	Shri Rajeev Shankarrao Satav (Indian National Congress) Maharashtra	18.3.2020	3.4.2020	22.7.2020
38.	Shri Ramdas Athawale (Republican Party of India (Athawale)) Maharashtra	18.3.2020	3.4.2020	22.7.2020
39.	Shri Maharaja Sanajaoba Leishemba (Bharatiya Janata Party) Manipur	19.6.2020	22.6.2020	22.7.2020
40.	Shri Wanweiroy Kharlukhi (National People's Party) Meghalaya	19.6.2020	22.6.2020	--
41.	Smt. Mamata Mohanta (Biju Janata Dal) Odisha	18.3.2020	3.4.2020	22.7.2020
42.	Shri Muzibulla Khan (Biju Janata Dal) Odisha	18.3.2020	3.4.2020	22.7.2020
43.	Shri Sujeet Kumar (Biju Janata Dal) Odisha	18.3.2020	3.4.2020	22.7.2020
44.	Shri Subhash Chandra Singh (Biju Janata Dal) Odisha	18.3.2020	3.4.2020	22.7.2020
45.	Shri Neeraj Dangi (Indian National Congress) Rajasthan	19.6.2020	22.6.2020	22.7.2020
46.	Shri Rajendra Gehlot (Bharatiya Janata Party) Rajasthan	19.6.2020	22.6.2020	22.7.2020
47.	Shri K.C. Venugopal (Indian National Congress) Rajasthan	19.6.2020	22.6.2020	22.7.2020
48.	Shri N.R. Elango (Dravida Munnetra Kazhagam) Tamil Nadu	18.3.2020	3.4.2020	--
49.	Shri P. Selvarasu (Dravida Munnetra Kazhagam) Tamil Nadu	18.3.2020	3.4.2020	--
50.	Shri M. Thambidurai (All India Anna Dravida Munnetra Kazhagam) Tamil Nadu	18.3.2020	3.4.2020	22.7.2020
51.	Shri Tiruchi Siva (Dravida Munnetra Kazhagam) Tamil Nadu	18.3.2020	3.4.2020	--

52.	Shri K.P. Munusamy (All India Anna Dravida Munnetra Kazhagam) Tamil Nadu	18.3.2020	3.4.2020	22.7.2020
53.	Shri G.K. Vasan (Tamil Maanila Congress) Tamil Nadu	18.3.2020	3.4.2020	22.7.2020
54.	Dr. K. Keshwa Rao (Telangana Rashtra Samithi) Telangana	18.3.2020	10.4.2020	--
55.	Shri K.R. Suresh Reddy (Telangana Rashtra Samithi) Telangana	18.3.2020	10.4.2020	--
56.	Smt. Arpita Ghosh (All India Trinamool Congress) West Bengal	18.3.2020	3.4.2020	--
57.	Shri Dinesh Trivedi (All India Trinamool Congress) West Bengal	18.3.2020	3.4.2020	--
58.	Shri Bikash Ranjan Bhattacharyya (Communist Party of India (Marxist)) West Bengal	18.3.2020	3.4.2020	22.7.2020
59.	Smt. Mausam Noor (All India Trinamool Congress) West Bengal	18.3.2020	3.4.2020	--
60.	Shri Subrata Bakshi (All India Trinamool Congress) West Bengal	18.3.2020	3.4.2020	--

AROUND THE STATES

MADHYA PRADESH

Oath of New Ministers: On 21 April, 2020, the Governor, Shri Lalji Tandon, administered oath of office and secrecy to five newly-inducted Ministers, Sarvashri Narottam Mishra, Kamal Patel, Govind Singh Rajput, Tulsi Silawat and Sushri Meena Singh.

EVENTS ABROAD

ABKHAZIA

New President: On 23 April, 2020, Mr. Aslan Bzhania was sworn in as the President of Abkhazia.

ANGUILLA

Oath of Premier: On 30 June, 2020, Dr. Ellis Webster was sworn in as Premier of Anguilla.

ARTSAKH

New President: On 21 May, 2020, Mr. Arayik Harutyunyan was sworn in as the President of Artsakh.

BURUNDI

New President: On 18 June, 2020, Mr. Evariste Ndayishimiye was sworn in as the President of Burundi.

ICELAND

President re-elected: On 28 June, 2020, the President, Mr. Gudni Th. Jóhannesson was elected as President for the second term.

IRELAND

New Prime Minister: On 27 June, 2020, Mr. Micheal Martin was elected as Prime Minister.

KIRIBATI

President re-elected: On 23 June, 2020, the President, Mr. Taneti Maamau was elected as President for the second term.

MALAWI

Oath of President: On 28 June, 2020, Mr. Lazarus Chakwera was sworn in as President of Malawi.

SAINT KITTS AND NEVIS

Oath of Prime Minister: On 7 June, 2020, Mr. Timothy Harris was sworn in as Prime Minister.

TAIWAN

Oath of President: On 20 May, 2020, the President, Ms. Tsai Ing-wen was sworn in as President for the Second term.

TOGO

Oath of President: On 3 May, 2020, the President, Mr. Faure Gnassingbe was sworn in as President for the Fourth term.

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APPENDIX – I

STATEMENT SHOWING WORK TRANSACTED BY THE COMMITTEES OF LOK SABHA DURING 1 APRIL TO 30 JUNE 2020

WORKING OF PARLIAMENTARY COMMITTEES

Sl. No.	Name of the Committee	No. of sittings held during the period	No. of Reports presented
1	**2**	**3**	**4**
i)	Business Advisory Committee	-	-
ii)	Committee on Absence of Members from the Sittings of the House	-	-
iii)	Committee on Empowerment of women	-	-
iv)	Committee on Estimates	-	-
v)	Committee on Ethics	-	-
vi)	Committee on Government Assurances	-	-
vii)	Committee on Member of Parliament Local Area Development Scheme (MPLADS)	-	-
viii)	Committee on Papers Laid on the Table	-	-
ix)	Committee on Petitions	-	-
x)	Committee on Private Members' Bills and Resolutions	-	-
xi)	Committee of Privileges	-	-
xii)	Committee on Public Accounts	-	-
xiii)	Committee on Public Undertakings	-	-
xiv)	Committee on Subordinate Legislation	-	-
xv)	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	-	-
xvi)	General Purposes Committee	-	-
xvii)	House Committee (a) Accommodation Sub-Committee (b) Sub-Committee on Amenities	-	-
xviii)	Library Committee	-	-
xix)	Railway Convention Committee	-	-
xx)	Rules Committee	-	-

JOINT/SELECT COMMITTEE

1	2		
i)	Joint Committee on Offices of Profit	-	-
ii)	Joint Committee on Salaries and Allowances of Members of Parliament	2	-

DEPARTMENTALLY RELATED STANDING COMMITTEES

i)	Committee on Agriculture	-	-
ii)	Committee on Chemicals and Fertilizers	-	-
iii)	Committee on Coal & Steel	-	-
iv)	Committee on Defence	-	-
v)	Committee on Energy	-	-
vi)	Committee on External Affairs	-	-
vii)	Committee on Finance	-	-
viii)	Committee on Food, Consumer Affairs and Public Distribution	-	-
ix)	Committee on Information Technology	-	-
x)	Committee on Labour	-	1
xi)	Committee on Petroleum & Natural Gas	-	-
xii)	Committee on Railways	-	-
xiii)	Committee on Rural Development	-	-
xiv)	Committee on Social Justice & Empowerment	-	-
xv)	Committee on Urban Development	-	-
xvi)	Committee on Water Resources	-	-

APPENDIX II

STATEMENT SHOWING THE WORK TRANSACTED DURING THE PERIOD FROM 1 APRIL TO 30 JUNE, 2020 IN RAJYA SABHA

NIL

APPENDIX III

STATEMENT SHOWING THE ACTIVITIES OF THE LEGISLATURES OF THE STATES AND UNION TERRITORIES DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2020

Legislatures	Duration	Sittings	Govt. Bills [Introduced (passed)]	Private Bills [Introduced (passed)]	Starred Questions [Received (admitted)]	Unstarred Questions [Received (admitted)]	Short Notice Questions [Received (admitted)]
1	2	3	4	5	6	7	8
Andhra Pradesh L.A.**	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-
Assam L.A.*	-	-	-	-	-	-	-
Bihar L.A.*	-	-	-	-	-	-	-
Bihar L.C.**	-	-	-	-	-	-	-
Chhattisgarh L.A.*	-	-	-	-	-	-	-
Goa L.A.**	-	-	-	-	-	-	-
Gujarat L.A.	-	-	-	-	-	193(181)	-
Haryana L.A.*	-	-	-	-	-	-	-
Himachal Pradesh L.A.**	-	-	-	-	-	-	-
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-
Jharkhand L.A.**	-	-	-	-	-	-	-
Karnataka L.A.*	-	-	-	-	-	-	-
Karnataka L.C.*	-	-	-	-	-	-	-
Kerala L.A.**	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

* Information received from the State/Union Territory Legislature contained Nil Report

Madhya Pradesh L.A.**	-	-	-	-	-	-	-
Maharashtra L.A.**	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-
Manipur L.A.**	-	-	-	-	-	-	-
Meghalaya L.A.**	-	-	-	-	-	-	-
Mizoram L.A.*	-	-	-	-	-	-	-
Nagaland L.A.**	-	-	-	-	-	-	-
Odisha L.A.**	-	-	-	-	-	-	-
Punjab L.A.	-	-	-	-	110	53	-
Rajasthan L.A.*	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-
Tamil Nadu L.A.**	-	-	-	-	-	-	-
Telangana L.A.*	-	-	-	-	-	-	-
Telangana L.C.*	-	-	-	-	-	-	-
Tripura L.A.*	-	-	-	-	-	-	-
Uttar Pradesh L.A.	-	-	-	-	588(122)	221(145)	88
Uttar Pradesh L.C.	-	-	-	-	557(536)	166(161)	-
Uttarakhand L.A.*	-	-	-	-	-	-	-
West Bengal L.A.*	-	-	-	-	-	-	-
UNION TERRITORIES							
Delhi L.A.*	-	-	-	-	-	-	-
Puducherry L.A.*	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

* Information received from the State/Union Territory Legislature contained Nil Report

APPENDIX III (Contd.)

COMMITTEES AT WORK/ NUMBER OF SITTINGS HELD AND NUMBER OF REPORTS PRESENTED DURING THE PERIOD FROM 1 APRIL TO 30 JUNE 2020

	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
State/ Union Territory	**9**	**10**	**11**	**12**	**13**	**14**	**15**	**16**	**17**	**18**	**19**	**20**	**21**	**22**	**23**	**24**
Andhra Pradesh L.A**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	-	-	1	-	-	-	-	-	-	-	-	-	3	-	-	1(2)[(a)]
Bihar L.A.	-	8	-	-	8	8	8	8	-	-	8	8	8	-	-	97[(b)]
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.		1	1	1	-	-	1	-	1	-	-	-	4	-	-	-
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Haryana L.A.		3	3	-	1	3	2	4	3	-	2	-	5	-	-	8[(c)]
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Karnataka L.A.	-	6	4	-	7	5	7	6	6	-	4	1	8	-	-	23[(d)]
Karnataka L.C.	-	6	6	-	6	-	-	-	-	-	6	-	-	-	-	-
Kerala L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

State/ Union Territory	Business Advisory Committee	Committee on Government Assurances	Committee on Petitions	Committee on Private Members' Bills and Resolutions	Committee of Privileges	Committee on Public Undertakings	Committee on Subordinate Legislation	Committee on the Welfare of SCs and STs	Committee on Estimates	General Purposes Committee	House/Accommodation Committee	Library Committee	Public Accounts Committee	Rules Committee	Joint/Select Committee	Other Committees
	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Mizoram L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Nagaland L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Odisha L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Punjab L.A.	-	8	8	-	5	6	6	6	6	-	3	7	8	1	-	21[(e)]
Rajasthan L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.C.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Tripura L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh L.C.	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-
Uttarakhand L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
West Bengal L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
UNION TERRITORIES																
Delhi L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

* Information received from the State/Union Territory Legislature contained Nil Report

Puducherry L.A.*	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

(a) Act Implementation-1 and Welfare of Women & Children-(2)

(b) Zila Parishad & Panchayati Raj Committee-9, Nivedan Committee-8, Internal Resource Committee-8, Women & Child Welfare Committee-8 Agricultural Development Industries Committee-8, Tourism Development Committee-8, Zero Hour Committee-8, Ethic Committee-8, Bihar Heritage Development Committee-8, Committee on Private Members Bills and Resolution-8, Minority Welfare Committee-8 and Environment Conservation and Pollution Control Committee-8

(c) The Subject Committee on Public Health, irrigation, Power & Public Works (B&R)-2, The Subject Committee on Education, Technical Education, Medical Education, Vocational Education & Health Services-3 and Committee on Local Bodies & Panchayati Raj Institutions-3

(d) Committee on Welfare of Women and Children- 4, Committee on Papers Laid on the Table-7, Committee on Backward Classes and Minorities-6 and Committee on Local Bodies and Panchayati Raj Institutions-6

(e) Committee on Papers Laid on the Table of the House-6, Committee on Questions & References-6, Committee on Local Bodies & Panchayati Raj Insitutions-7, Committee of the House regarding Shri Dashmesh Link Canal-1 and Committee Constituted to Examine in Depth the Issue of Uninterrupted Live Telecast and Broadcasting of Proceedings of the Sessions of the Punjab Legislative Assembly-1

APPENDIX – IV

LIST OF BILLS PASSED BY THE HOUSES OF PARLIAMENT AND ASSENTED TO BY THE PRESIDENT DURING THE PERIOD 1 APRIL TO 30 JUNE 2020

NIL

APPENDIX-V

LIST OF BILLS PASSED BY THE LEGISLATURES OF THE STATES AND THE UNION TERRITORIES DURING THE PERIOD 1 APRIL TO 30 JUNE 2020

NIL

APPENDIX-VI

ORDINANCES PROMULGATED BY THE UNION AND STATE GOVERNMENTS DURING THE PERIOD 1 APRIL TO 30 JUNE 2020

Sl. No.	Title of Ordinance	Date of Promulgation	Date on which laid before the House	Date of Cessation	Remarks

UNION GOVERNMENT

1.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 2020	7.4.2020	--	--	--
2.	The Salaries and Allowances of Ministers (Amendment) Ordinance, 2020	9.4.2020	--	--	--
3.	The Epidemic Diseases (Amendment) Ordinance, 2020	22.4.2020	--	--	--
4.	The Homeopathy Central Council (Amendment) Ordinance 2020	24.4.2020	--	--	--
5.	The Indian Medicine Central Council (Amendment) Ordinance, 2020	24.4.2020	--	--	--
6.	The Essential Commodities	5.6.2020	--	--	--

	(Amendment) Ordinance, 2020				
7.	The Insolvency and Bankruptcy Code (Amendment) Ordinance, 2020	5.6.2020	--	--	--
8.	The Farmers' Produce Trade and Commerce (Promotion and Facilities) Ordinance, 2020	5.6.2020	--	--	--
9.	The Farmers' (Empowerment and Protection) Agreement on Price Assurance and Farm Services Ordinance, 2020	5.6.2020	--	--	--
10.	The Banking Regulation (Amendment) Ordinance, 2020	26.6.2020	--	--	--

GUJARAT

1.	The Gujarat Salaries and Allowances of Members, Speaker and Deputy Speaker of the Gujarat Legislative Assembly, Ministers and Leader of the Opposition Laws (Amendment) Ordinance, 2020	8.4.2020	--	--	--
2.	The Gujarat Goods and Services Tax (Amendment) Ordinance, 2020	9.4.2020	--	--	--
3.	The Gujarat Agricultural Produce Markets (Amendment) Ordinance, 2020	6.5.2020	--	--	--

4.	The Gujarat Fisheries (Amendment) Ordinance, 2020	22.6.2020	--	--	--

KARNATAKA

1.	The Karnataka Legislature Salaries, Pensions and Allowances and Certain other Law (Amendment) Ordinance, 2020	9.4.2020	--	--	--
2.	The Karnataka Goods and Services Tax (Amendment) Ordinance, 2020	9.4.2020	--	--	--
3.	The Karnataka Land Grabbing Prohibition (Amendment) Ordinance, 2020	9.4.2020	--	--	--
4.	The Karnataka Epidemic Diseases (Amendment) Ordinance, 2020	22.4.2020	--	--	--
5.	The Karnataka Town and Country Planning (Amendment) Ordinance, 2020	21.5.2020	--	--	--
6.	The Bengaluru Development Authority (Amendment) Ordinance, 2020	28.5.2020	--	--	--
7.	The Karnataka State Universities and Other Law (Amendment) Ordinance, 2020	18.6.2020	--	--	--

MIZORAM

1.	The Mizoram (Containment and Prevention of Covid-19) Ordinance, 2020	--	--	--	--

TELANGANA

1.	The Telangana Private Universities (Establishment and Regulation Amendment) Ordinance, 2020	20.5.2020	--	--	--
2.	The Telangana Disaster and Public Health Emergency (Special Provisions) Ordinance, 2020	16.6.2020	--	--	--

UTTAR PRADESH

1.	The Uttar Pradesh Ministers (Salaries, Allowances and Miscellaneous Provision) (Amendment) Ordinance, 2020	11.4.2020	--	--	--
2.	The Uttar Pradesh State Legislature (Members Emoluments and Pension) (Amendment) Ordinance, 2020	11.4.2020	--	--	--
3.	The Uttar Pradesh Contingency Fund (Amendment) Ordinance, 2020	11.4.2020	--	--	--
4.	The Uttar Pradesh Goods and Services Tax (Second Amendment) Ordinance, 2020	22.4.2020	--	--	--
5.	The Uttar Pradesh Public Health and Epidemic Diseases Control Ordinance, 2020	11.5.2020	--	--	--
6.	*Uttar Pradesh Krishi Utpadan Mandi (Sanshodhan) Adhyadesh, 2020*	11.5.2020	--	--	--

7.	The Uttar Pradesh Sugarcane (Regulation of Supply and Purchase) (Amendment) Ordinance, 2020	22.5.2020	--	--	--
8.	The Uttar Pradesh Prevention of Cow Slaughter (Amendment) Ordinance, 2020	11.6.2020	--	--	--
9.	The Uttar Pradesh Self Financed Independent School (Fee Regulation) (Amendment) Ordinance, 2020	17.6.2020	--	--	--
10.	The Uttar Pradesh Fiscal Responsibility and Budget Management (Second Amendment) Ordinance, 2020	23.6.2020	--	--	--

APPENDIX VII

A. PARTY POSITION IN 17TH LOK SABHA (STATE/UT-WISE) (AS ON 30.06.2020)

Sl. No.	States/UTs	No. of Seats	BJP	INC	DMK	AITC	YSRCP	SS	JD(U)	BJD	BSP	TRS	LJSP	NCP	SP	CPI(M)	IUML	JKNC	TDP	AD(S)	AIMEIM
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	(15)	(16)	(17)	(18)	(19)	(20)	(21)	(22)
1.	Andhra Pradesh	25	-	-	-	-	22	-	-	-	-	-	-	-	-	-	-	-	3	-	-
2.	Arunachal Pradesh	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3.	Assam	14	9	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4.	Bihar	40	17	1	-	-	-	-	15	-	-	-	6	-	-	-	-	-	-	-	-
5.	Chhattisgarh	11	9	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6.	Goa	2	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7.	Gujarat	26	26	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8.	Haryana	10	10	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9.	Himachal Pradesh	4	4	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10.	Jammu & Kashmir	6	3	-	-	-	-	-	-	-	-	-	-	-	-	-	-	3	-	-	-
11.	Jharkhand	14	11	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12.	Karnataka	28	25	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13.	Kerala	20	-	15	-	-	-	-	-	-	-	-	-	-	-	1	2	-	-	-	-
14.	Madhya Pradesh	29	28	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
15.	Maharashtra	48	23	1	-	-	-	18	-	-	-	-	-	4	-	-	-	-	-	-	1
16.	Manipur	2	1	-	-	-	-	-	-	-	-	-		-	-	-	-	-	-	-	-
17.	Meghalaya	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
18.	Mizoram	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
19.	Nagaland	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20.	Odisha	21	8	1	-	-	-	-	-	12	-	-	-	-	-	-	-	-	-	-	-
21.	Punjab	13	2	8	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22.	Rajasthan	25	24	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23.	Sikkim	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24.	Tamil Nadu	39	-	8	24	-	-	-	-	-	-	-	-	-	-	2	1	-	-	-	-
25.	Telangana	17	4	3	-	-	-	-	-	-	-	9	-	-	-	-	-	-	-	-	1
26.	Tripura	2	2	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27.	Uttar Pradesh	80	62	1	-	-	-	-	-	-	10	-	-	-	5	-	-	-	-	2	-
28.	Uttarakhand	5	5	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
29.	West Bengal	42	18	2	-	22	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30.	A & N Islands	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31.	Chandigarh	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32.	Dadra & Nagar Haveli	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
33.	Daman & Diu	1	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
34.	NCT of Delhi	7	7	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35.	Lakshadweep	1	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-
36.	Puducherry	1	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	TOTAL	543	303*	52	24	22	22	18	15	12	10	9	6	5	5	3	3	3	3	2	2

* including Hon'ble Speaker, Lok Sabha.

Sl. No.	States/UTs	CPI	SAD	AIADMK	AAP	AIUDF	AJSU	NPF	MNF	JD(S)	JMM	VCK	SKM	KC(M)	NDPP	NPP	RSP	RLP	Ind.	Nom.	Total	Vacan-cies
(1)	(2)	(23)	(24)	(25)	(26)	(27)	(28)	(29)	(30)	(31)	(32)	(33)	(34)	(35)	(36)	(37)	(38)	(39)	(40)	(41)	(42)	(43)
1.	Andhra Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	25	-
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
3.	Assam	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	1	-	14	-
4.	Bihar	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	39	1
5.	Chhattisgarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	11	-
6.	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
7.	Gujarat	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	26	-
8.	Haryana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	10	-
9.	Himachal Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	4	-
10.	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	6	-
11.	Jharkhand	-	-	-	-	-	1	-	-	-	1	-	-	-	-	-	-	-	-	-	14	-
12.	Karnataka	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	1	-	28	-
13.	Kerala	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	1	-	-	-	20	-
14.	Madhya Pradesh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	29	-
15.	Maharashtra	-	-	-	-	-	-	-	-	-	-		-	-	-	-	-	-	1	-	48	-
16.	Manipur	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	2	-
17.	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	2	-
18.	Mizoram	-	-	-	-	-	-	-	1	-	-		-	-	-	-	-	-	-	-	1	-
19.	Nagaland	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	1	-
20.	Odisha	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	21	-
21.	Punjab	-	2	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	13	-
22.	Rajasthan	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	-	25	-
23.	Sikkim	-	-	-	-	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	1	-
24.	Tamil Nadu	2	-	1	-	-	-	-	-	-	-	1	-	-	-	-	-	-	-	-	39	-
25.	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	17	-
26.	Tripura	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	2	-
27.	Uttar Pradesh	-	-	-	-	-	-	-	-	-	-	-		-	-	-	-	-	-	-	80	-
28.	Uttarakhand	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	5	-
29.	West Bengal	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	42	-
30.	A & N Islands	-	-	-	-	-	-	-	-	-	-		-	-	-	-	-	-	-	-	1	-
31.	Chandigarh	-	-	-	-	-	-	-	-	-	-		-	-	-	-	-	-	-	-	1	-
32.	Dadra & Nagar Haveli	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-	1	-
33.	Daman & Diu	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
34.	NCT of Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	7	-
35.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
36.	Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	1	-
	TOTAL	2	2	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	4	-	542	1

ABBREVIATIONS USED FOR PARTIES:

Bharatiya Janata Party (BJP); Indian National Congress (INC); All India Anna Dravida Munnetra Kazhagam (AIADMK); All India Trinamool Congress (AITC); Biju Janata Dal (BJD); Shiv Sena (SS); Telugu Desam Party (TDP); Telangana Rashtra Samithi (TRS); Communist Party of India (Marxist) [CPI(M)]; Yuvajana Sramika Rythu Congress Party (YSRCP); Lok Jan Shakti Party (LJSP); Nationalist Congress Party (NCP); Samajwadi Party (SP); Aam Admi Party (AAP); Rashtriya Janata Dal (RJD); Shiromani Akali Dal (SAD); All India United Democratic Front (AIUDF); Jammu & Kashmir National Conference (JKNC); Jammu & Kashmir Peoples Democratic Party (JKPDP); Rashtriya Lok Samta Party (RLSP); Apna Dal (AD); Indian National Lok Dal (INLD); Indian Union Muslim League (IUML); Janata Dal (Secular) [JD(S)]; Janata Dal (United) [JD(U)]; Jharkhand Mukhti Morcha (JMM); All India Majlis-E-Ittehadul Muslimeen (AIMEIM); All India N.R. Congress (AINRC); Communist Party of India (CPI); Nationalist Democratic Progressive Party (NDPP); Pattali Makkal Katchi (PMK); Rashtriya Lok Dal (RLD); Revolutionary Socialist Party (RSP); Sikkim Democratic Front (SDF); Swabhimani Paksha (Sw.P) & Independents (IND)

B. PARTY POSITION IN RAJYA SABHA (AS ON 27 AUGUST 2020)														
Sl. No.	**State/ Union**	**Seats**	**INC**	**BJP**	**SP**	**CPI(M)**	**JD(U)**	**AIADMK**	**BSP**	**CPI**	***Others**	**IND.**	**Total**	**Vacancies**
	Territory													
	[2]	**[3]**	**[4]**	**[5]**	**[6]**	**[7]**	**[8]**	**[9]**	**[10]**	**[11]**	**[12]**	**[13]**	**[14]**	**[15]**
1	Andhra Pradesh	11	-	4	-	-	-	-	-	-	7[(a)]	-	11	-
2	ArunachalPradesh	1	-	1	-	-	-	-	-	-	-	-	1	-
3	Assam	7	2	2	-	-	-	-	-	-	2[(b)]	1	7	-
4	Bihar	16	1	3	-	-	5	-	-	-	6[(c)]	-	15	1
5	Chhattisgarh	5	3	2	-	-	-	-	-	-	-	-	5	-
6	Goa	1	-	1	-	-	-	-	-	-	-	-	1	-
7	Gujarat	11	4	7	-	-	-	-	-	-	-	-	11	-
8	Haryana	5	1	3	-	-	-	-	-	-	-	1	5	-
9	Himachal Pradesh	3	1	2	-	-	-	-	-	-	-	-	3	-
10	Jharkhand	6	1	4	-	-	-	-	-	-	1[(d)]	-	6	-
11	Karnataka	12	6	5	-	-	-	-	-	-	1[(e)]	-	12	-
12	Kerala	9	2	-	-	3	-	-	-	1	3[(f)]	-	9	-
13	Madhya Pradesh	11	3	8	-	-	-	-	-	-	-	-	11	-
14	Maharashtra	19	3	8	-	-	-	-	-	-	8[(g)]	-	19	-

15	Manipur	1	-	1	-	-	-	-	-	-	-	-	1	-
16	Meghalaya	1	-	-	-	-	-	-	-	-	1[h]	-	1	-
17	Mizoram	1	-	-	-	-	-	-	-	-	1[i]	-	1	-
18	Nagaland	1	-	-	-	-	-	-	-	-	1[j]	-	1	-
19	Odisha	10	-	1	-	-	-	-	-	-	9[k]	-	10	-
20	Punjab	7	3	1	-	-	-	-	-	-	3[l]	-	7	-
21	Rajasthan	10	3	7	-	-	-	-	-	-	-	-	10	-
22	Sikkim	1	-	-	-	-	-	-	-	-	1[m]	-	1	-
23	Tamil Nadu	18	-	-	-	-	-	8	-	-	10[n]	-	18	-
24	Telangana	7	-	-	-	-	-	-	-	-	7[o]	-	7	-
25	Tripura	1	-	-	-	1	-	-	-	-	-	-	1	-
26	Uttarakhand	3	2	1	-	-	-	-	-	-	-	-	3	-
27	Uttar Pradesh	31	2	16	8	-	-	-	4	-	-	-	30	1
28	West Bengal	16	2	-	-	1	-	-	-	-	13[p]	-	16	-
Union Territories														
29	The NCT of Delhi	3	-	-	-	-	-	-	-	-	3[q]	-	3	-
30	Jammu & Kashmir	4	1	1	-	-	-	-	-	-	2[r]	-	4	-
31	Puducherry	1	-	-	-	-	-	1	-	-	-	-	1	-
32	Nominated	12	-	8	-	-	-	-	-	-	-	4	12	-

	TOTAL	245	40	86	8	5	5	9	4	1	79	6	243	2

Others
(Break-up of Parties/Groups)

(a) TDP-1, YSRCP-6
(b) AGP-1, BPF-1
(c) RJD-5, LJP-1
(d) JMM-1
(e) JD(S)-1
(f) KC(M)-1, IUML-1, LJD-1
(g) NCP-4, SS-3, RPI(A)-1
(h) NPP-1
(i) MNF-1
(j) NPF-1
(k) BJD-9
(l) SAD-3
(m) SDF-1
(n) DMK-7, MDMK-1, PMK-1, TMC(M)-1
(o) TRS-7
(p) AITC-13
(q) AAP-3
(r) PDP-2

C. PARTY POSITION IN THE STATE/ UNION TERRITORY LEGISLATURES

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Andhra Pradesh L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Arunachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Assam L.A.	126	23	60	-	-	-	-	-	-	40[(a)]	-	124	2
Bihar L.A.	243	26	54	-	-	-	-	70	-	87[(b)]	5	242	1
Bihar L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Chhattisgarh L.A.#	91	69	14	-	-	-	2	-	-	4[(c)]	-	89	1
Goa L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Gujarat L.A.	182	65	103	-	-	1	-	-	-	2[(d)]	1	172	10
Haryana L.A.	90	30	39	-	-	-	-	-	-	13[(e)]	7	89	1
Himachal Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

Information as received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Jammu & Kashmir L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jammu & Kashmir L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Jharkhand L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Karnataka L.A.	225	68	116	-	-	-	1	-	34	2[(f)]	2	223	2
Karnataka L.C.	75	32	19	-	-	-	-	-	16	1[(g)]	2	70	5
Kerala L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Madhya Pradesh L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Maharashtra L.C.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Manipur L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Meghalaya L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-

** Information not received from State/Union Territory Legislature

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	**2**	**3**	**4**	**5**	**6**	**7**	**8**	**9**	**10**	**11**	**12**	**13**	**14**
Mizoram L.A.	40	5	1	-	-	-	-	-	-	27[h]	7	40	-
Nagaland L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Odisha L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Punjab L.A.	117	80	2	-	-	-	-	-	-	35[i]	-	117	-
Rajasthan L.A.	200	107	72	2	-	-	-	-	-	6[j]	13	200	-
Sikkim L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Tamil Nadu L.A.**	-	-	-	-	-	-	-	-	-	-	-	-	-
Telangana L.A.	120	6	1	-	-	-	-	-	-	112[k]	1	120	-
Telangana L.C.	40	1	1	-	-	-	-	-	-	32[l]	3	37	3
Tripura L.A.	60	-	36	16	-	-	-	-	-	8[m]	-	60	-
Uttar Pradesh L.A.	404	7	307	-	-	-	18	-	-	64[n]	3	399	5
Uttar Pradesh L.C.	100	2	19	-	-	-	8	-	-	58[o]	1	88	12
Uttarakhand L.A.	71	11	57	-	-	-	-	-	-	1[p]	2	71	-

State/Union Territory	Seats	INC	BJP	CPI (M)	CPI	NCP	BSP	Janata Dal (U)	Janata Dal (S)	Other Parties	Independent	Total	Vacancies
1	2	3	4	5	6	7	8	9	10	11	12	13	14
West Bengal L.A.	295	39	6	25	1	-	-	-	-	220[q]	1	292	3
UNION TERRITORIES													
Delhi L.A.	70	-	8	-	-	-	-	-	-	62[r]	-	70	-
Puducherry L.A.	33	15	3	-	-	-	-	-	-	14[s]	1	33	-

a) AGP-14, AIUDF-14 and BPF-12
b) Rashtriya Janata Dal-80, Communist Party of India (Marxist-Leninist) (Liberation)-3, Lok Jan Shakti Party-2, Hindustani Awaam Morcha (Secular)-1 and All India Majlis e Ittehadul Muslimeen-1
c) Janta Congress Chhattisgarh-4
d) Bharatiya Tribal Party-2
e) Speaker-1, Jannayak Janta Party-10, Haryana Lokhit Party-1 and Indian National Lok Dal-1
f) Speaker-1 and Nominated Member-1
g) Chairman-1
h) Mizo National Front-27
i) Aam Aadmi Party-19, Shiromani Akali Dal-14 and Lok Insaaf Party-2
j) Rashtriya Loktantrik Party-3, Bharatiya Tribal Party-2 and Rashtriya Lok Dal-1
k) Telangana Rashtra Samithi-101, All India Majlis e Ittehadul Muslimeen-7, Telugu Desam Party-2, All India Forward Block-1 and Nominated-1
l) Telangana Rashtra Samithi-26, All India Majlis e Ittehadul Muslimeen-2 and Nominated-4
m) I.P.F.T-8
n) Samajwadi Party-48, Apna Dal (S)-9, Suheldev Bharatiya Samaj Party-4, Rashtriya Lok Dal-1, Nirbal Indian Shoshit Humara Aam Dal-1 and Nominated-1
o) Samajwadi Party-53, Apna Dal (Sonelal) Party-1, Shikshak Dal (Non-Political)-1, Independent Group-2 and Unconnected-1
p) Nominated-1
q) All India Trinamool Congress-212, Gorkha Janmukti Morcha-2, Revolutionary Socialist Party-3, All India Forward Bloc-2 and Nominated-1
r) Aam Aadmi Party-62
s) All India N.R. Congress-7, All India Anna Dravida Munnetra Kazhgam-4 and Dravida Munnetra Kazhagam-3